

List of Creditors - as on 17th April 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)
Annexure-4

Sl NO	Name of the Creditor	Details of Claim Received		Details of Claim Admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in COC				
1	M Kowsikan	5/16/2023	74,809,151	55,950,000	Unsecured loan and interest due thereon	NIL	NIL	No	27.01%	NIL	-	18,859,151	
2	Ascendant LLP	5/13/2023	32,963,014	32,963,014	Corporate loan converted into OCD and interest due	NIL	NIL	No	15.91%	NIL	-	-	
3	A R Foundations Private Limited	5/9/2023	32,528,219	32,459,178	Unsecured Loan and interest due thereon	NIL	NIL	No	15.67%	NIL	69,041	-	
4	Beanstalk Enterprises	5/17/2023	66,996,164	25,615,342	CCD interest; Unsecured loan and interest due thereon	NIL	NIL	No	12.37%	NIL	41,380,822	-	
5	ARIA Investments	5/13/2023	21,925,485	21,925,485	Corporate loan converted into OCD and interest due	NIL	NIL	No	10.59%	NIL	-	-	
6	A R Foundations	5/9/2023	77,393,318	14,135,236	Unsecured Loan and Compulsorily Convertible Debentures and	NIL	NIL	No	6.82%	NIL	63,258	-	

For Fipola Retail (India) Pvt. Ltd.

Sankar Varadharajan
Liquidator

